(c) the total number of registered consumers with public sector LPG companies at present?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI T.R. BAALU):

(a) Under the Parallel marketing System, private agencies have been allowed to import LPG by using/setting up their own facilities and distribution net-work for sale of such imported LPG at market determined prices. No permission is required to be obtained from the Ministry of Petroleum and Natural Gas for undertaking parallel marketing. So far, 16 parties have imported LPG as per details given below:-

- (1) M/s. Essar World Trade.
- (2) M/s. Hindustan Domestic Oil & Gas Co.
- (3) M/s. Jay Cylinders.
- (4) M/s. Bharat Shell.
- (5) M/s. Shri Shakti LPG.
- (6) M/s. Aegis Chemicals.
- (7) M/s. Kabsons Industries.
- (8) M/s. Palril.
- (9) M/s./Boomi Gash and the f
- (10) M/s. Mahagas.
- (11) M/s. Asia LPG.
- (12) M/s. SPIC.
- (13) M/s. Refiance Petroleum.
- (14) M/s. Feena Petroleum.
- (15) M/s. Indo-Gulf Fuels Limited!
- (16) M/s. Indore Gases.

Most of the LPG imported by the above parties has been sold in bulk to industrial and commercial consumers.

- (b) Under the parallel Marketing scheme the private parties are free to have their own marketing policies and network, Government has no information about the number of consumers to whom parallel marketers sells their product.
- As of 1.4.1996, about 257 lac LPG customers are waitlisted with the Public Sector Oil Companies marketing LPG in the Country, for LPG connection.

## Kaiga Atomic Power Plant

1673. SHRI S.D.N.R. WADIYAR: Will the PRIME MINISTER be pleased to state:

- (a) the present position with regard to the establishment of Kaiga Atomic Power Plant in Karnataka:
- (b) whether the Government propose to shift the project to a different location;
- (c) if so, the reasons therefor; and
  - (d) the details of the new location?

THE MINISTER OF STATE OF THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION AND MINISTER OF STATE OF THE MINISTRY OF SCIENGE AND TECHNOLOGY (SHRI YODINDER K. ALAGH); (a) Work on the construction of Kaiga Atomic Power Project consisting of 2 units of 220 MWe each is progressing. About three-fourth of the work of the project has been completed as of May, 1996 and the units are expected to be commissioned during the year 1998-99.

- (b) No, Sir.
- (c) and (d). Do not arise.

## Rural Electrification

1664. DR. PRABIN CHANDRA SARMA: Will the PRIME MINISTER be pleased to state:

- (a) whether the Government of Assam and other North-Eastern State have sought financial assistance from the Union Government for rural electrification:
- (b) if so, the amount of financial assistance provided by the Union Government for this purpose during each of the last three years;
- (c) the time by which all the villages in Assam are likely to be electrified;
  - (d) whether any target has been fixed in this regard;
  - (e) if so, the details thereof; and
  - (f) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF POWER AND MINISTER OF STATE IN THE MINISTRY OF NON-CONVENTIONAL ENERGY SOURCES (DR.S. VENUGOPALACHARI): (a) to (f). The financial allocation approved by the Planning Commission for Rural Electrification in the North-Eastern States for the last 3 years is as follows:

	(Rs. Crores		
S. States No.	1993-94	1994-95	1995-96
1 Assam	12.50	13.00	66.00
2. Arunachal Pradesh	18.50 . 4	14.00	11.00
3. Manipur	12.50	10.60	12.95
4. Meghalaya	5.50	<b>6.0</b> 0	5.24
5. Mizoram	9.00	7.20	7.80
6. Nagaland	1:00	1.00	1.00
7. Tripura	15.50	13.00	6.00

No Time limit or target has been fixed for 100% Electrification of villages in Assam.

As rural electrification is a continuing process, the electrification of all villages will depend upon availability of resources power supply position in the State, a proper network of transmission and distribution systems and the targets fixed by the Planning Commission in consultation with the State Government.